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ITEM NO.63

REGISTRAR COURT.2

SECTION XI

S U P R E M E      C O U R T   O F      I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).8425/2010

HAZI SHAFAT HUSAIN

Petitioner(s)

VERSUS

SANJEEDA PARVEEN & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 09/12/2010      This Petition was called on for hearing today.

For Petitioner(s)      Mr. S. Wasim A. Qadri,Adv.  
                                 Mr. Lakshmi Raman Singh,Adv.

For Respondent(s)  
                                 Mr. Vivek Gupta,Adv.  
                                 Dr. S.K. Verma ,Adv  
                                 Mr. Gunnam Venkateswara Rao ,Adv  
                                 Mr. Mukul Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Await return of notice of respondent No. 10.  
remaining respondents granted four weeks time      The  
filing counter affidavit.      for

List the matter on 20.1.2011.

(SUNIL THOMAS)  
Registrar

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